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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 46/08	TP 13/16	For hearing	397/ 398	Medi Projects P. Ltd. Vs. Cauvery Medical Center Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	BHAIRAV KUTTAIAH FOR C.K. NANDAKUMAR +919986642069	RESPONDENT 14, 5, 7, 8	
	Adv. for R2 R2 & 3 Prakash .K. Agun	Adv. for R2 & R3	

ORDER

No representation for Petitioner. Matter is listed today for hearing. Counsels for Respondents are present. List it on 21/03/2018. Registry to inform the Petitioner Counsel about the next date of hearing.


Member (T)


Member (J)